

THE GAUHATI HIGH COURT AT GUWAHATI

(High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

HC XXXVII-15/2020/203/R.Cell

Date: 11-06-2020

The Gauhati High Court has been pleased to call for **2(two) photocopied sets of 6 (Six) Judgements [3(three) from civil side and 3 (three) from criminal side]** from the following Grade-II Officers in connection with regular promotion from Grade-II to Grade-I of Mizoram Judicial Service:

Sl. No.	Name of the officer
1.	Smti Sylvie Zomuanpuii Ralte, Senior Civil Judge, Aizawl
2.	Shri F. Rohlupua, Chief Judicial Magistrate, Aizawl
3.	Smti Julie Lalrinzami, Chief Judicial Magistrate-cum-Senior Civil Judge, Lunglei
4.	Shri Lalngaih mawia Zote, Sr. Civil Judge, Aizawl
5.	Smti Ngursangzuali Sailo, Senior Civil Judge -cum -Chief Judicial Magistrate, Serchhip
6.	Smti Gracy L. Bawitlung, Senior Civil Judge-cum- Chief Judicial Magistrate Mamit

The Judgements should reach the undersigned on or before 26-06-2020

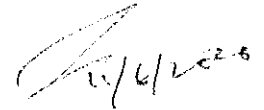
By order,


(G. Baruah)

Registrar (Vigilance)-cum-
I/C, Recruitment Cell

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin. / Judicial / Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. Registrar, Gauhati High Court, Aizawl Bench, Aizawl, Mizoram. She is requested necessary arrangements to upload this notification in the website of the Aizawl Bench immediately
5. Joint Registrar (_____), Gauhati High Court, Guwahati.
6. Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. Assistant Registrar (_____), Gauhati High Court, Guwahati.
8. Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
9. Project Manager, Gauhati High Court, Guwahati. He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "**Notification dated 11-06-2020 regarding calling of judgments in connection with regular promotion from Grade-II to Grade-I of Mizoram Judicial Service.**" with a scroll in the Home Page.
10. PS to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his lordship's kind information.
11. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.
14. The Order File.



(G. Baruah)

Registrar (Vigilance)-cum-
I/C, Recruitment Cell
Gauhati High Court, Guwahati